

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/55(KB)2022  
IA(COMPANIES.ACT)/45(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	ANURAG JHAWAR VS SWAIKA VANASPATI PRODUCTS LTD
UNDER SECTION	SEC. 97(1)

**Counsel / Authorised Representative appeared physically / through video conference:**

Mr. S. Kumar Mitra, Adv. : For Applicant in CP 55/2022  
Mr. Shaunak Mitra, Adv. :  
Ms. Manju Bhuteria, Adv. : For the company  
Ms. Meenakshhi Manot, Adv. :  
Mr. Rishav Banerjee, Adv. : For Intervenor  
Mr. Saubhik Chowdhury, Adv. :  
Ms. Tapasika Bose, Adv. :

**ORDER**

1. Ld. Counsel on both sides present.
2. List this matter on **02.11.2022** along with item no. 227.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**